



2026:DHC:8159



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**# **CNR No. DLHC010172262025**+ **OMP (ENF.) (COMM.) 80/2025 & EX.APPL.(OS) 1327/2025****M/S DPAP ARCHITECTS****.....Decree Holder**

Through: Dr. Amit George, Mr. Nishant Agrawal, Mr. Shadab Khan, Ms. Kanishka Mittal, Ms. Deepti Rathi and Ms. Rupam, Advocates.

versus

UNION OF INDIA**.....Judgement Debtor**

Through: Mr. Ashish K. Dixit, CGSC with Mr. Umar Hashmi and Mr. Ayush Kumar, Advocates.

CORAM:**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA****ORDER (ORAL)****22.09.2026**

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1. At the outset, learned Counsel for the Decree Holder seeks leave to withdraw the present petition with liberty to file again as and when the situation arises.

2. Leave and liberty is granted as aforesaid.

3. The petition is dismissed as withdrawn. Pending application, if any, stands disposed of.

OM PRAKASH SHUKLA, J**SEPTEMBER 22, 2026/pa**